

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CoP 106/ 2016	TP 299/2017	For Com- pliance	391/ 394	Sasken Network Engineering Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. JOHN SPT Legal	Advocate for Petitioner	
2. K.S. Bheemach	Advocate for Respondent	

PCS for petitioner is present. Heard him.

In this case, the Transferee Company has not filed separate application for approval of the Scheme. However, counsel said that relying on the decision of the Hon'ble High Court of Karnataka, Transferee Company which is the holding Company of the Transferor Company is exempted from filing a separate application for approval of the Scheme. Counsel is permitted to cite the decisions relied.

Standing Counsel for ROC/RD is present. Heard him. List it for orders on 31.08.2017.

Counsel is directed to file the concerned papers with the Registry.


MEMBER (J)


MEMBER (T)